

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 602 OF 2023

IN THE MATTER OF:

Sardar Satnam Singh & Ors.PETITIONER

VERSUS

State of Uttar Pradesh & Ors.RESPONDENT

AMENDED MEMO OF PARTIES

Sardar Satnam Singh & Ors.PETITIONER

VERSUS

- 1. Member Secretary, Central Pollution Control Board**
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- 2. Member Secretary, Uttar Pradesh Pollution Control Board**
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- 3. Regional Officer, Ministry of Environment,
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Through its Principal Secretary, Government Of Uttar Pradesh,
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- 4. Representative from Ministry of Power, Govt. of India**
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- 6. Pradhan, Gram Panchayat Maksudapur, Majra Kuiya Maholiya,**
Block Banda, District Shahjahanpur, Uttar Pradesh-242042
- 7. Bajaj Energy Pvt. Limited through its Plant In-charge,**
Maksudapur, District Shahjahanpur, Uttar Pradesh-242042